

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 296 OF 2015 & IA NOS. 477 & 478 OF 2015
IA NOS. 473 & 474 OF 2015 IN DFR NO. 2430 OF 2015
IA NO. 475 OF 2015 IN DFR NO. 2377 OF 2015
APPEAL NO. 21 OF 2016 & IA NO. 244 OF 2016

Dated: 21st August, 2017

APPEAL NO. 296 OF 2015 & IA NOS. 477 & 478 OF 2015

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

IA NOS. 473 & 474 OF 2015 IN DFR NO. 2430 OF 2015

In the matter of:

Kamlesh Lalji Gaglani Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

IA NO. 475 OF 2015 IN DFR NO. 2377 OF 2015

In the matter of:

Harishchandra Yaswant Govalkar Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 21 OF 2016 & IA NO. 244 OF 2016

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **10-10-2017.**

PPS/Court Master

tpd